

DISTRICT & SESSIONS COURT, PUNE

Read : (i) Circulars/Notifications dated 14-03-2020, 16-03-2020 and 20-03-2020 issued by the Hon'ble High Court.

(ii) District Court Circular bearing No. B-16(ii)/15/2020, dated 16-03-2020.

In view of directions issued by Hon'ble High Court vide Circular dated 20-03-2020, the undersigned is pleased to pass the following office order :

OFFICE ORDER

(1) The existing arrangement in respect of the functioning of the Courts mentioned in the aforesaid Circulars shall continue for Monday, 23rd March, 2020 and Thursday, 26th March, 2020.

(2) However, for Tuesday, 24th March, 2020 and Friday, 27th March, 2020, following arrangement is made for Pune Judicial District, for the purpose of remand and urgent matters that cannot wait beyond one week.

Part-I

(District & Sessions Courts at Pune proper)

Sr. No.	Name of the Judicial Officer	Date	Nature of work	
			Criminal	Civil
1)	Shri. S. R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune.	24-03-2020	(i) Urgent Bail applications allotted to his own Court as well as of the Court of Shri. S.P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

2)	Shri. S. N. Sonawane, District Judge-15 and Addl. Sessions Judge, Pune.	24-03-2020	<p>(i) Urgent Bail applications allotted to his own Court as well as of the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
3)	Shri. S.P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune.	27-03-2020	<p>(i) Urgent Bail applications allotted to his own Court as well as of the Court of Shri. S.R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.</p>	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

4)	Shri. S. M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune.	27-03-2020	<p>(i) Urgent Bail applications allotted to his own Court as well as of the Court of Shri. S.N.Sonawane, District Judge-15 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
5)	Shri. A. Y. Thatte, District Judge-12 and Addl Sessions Judge, Pune.	24-03-2020	Attend all the urgent work/bail matters/remand work pertaining to MCOC Act of his own Court as well as of the Court of Shri. A.N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.	
6)	Shri. A. N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.	27-03-2020	Attend all the urgent work/bail matters/remand work pertaining to MCOC Act of	

			his own Court as well as of the Court of Shri. A.Y. Thatte, District Judge-12 and Adl. Sessions Judge, Pune.	
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Part-II

(Additional District & Sessions Court at Baramati)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
(1)	Shri. R. B. Deshpande District Judge-1 & Adl. Sessions Judge, Baramati.	24-03-2020	(1) District Judge- 2 and Adl. Sessions Judge, Baramati. (2) District Judge- 3 and Adl. Sessions Judge, Baramati.
(2)	Shri. R. V. Lokhande District Judge-4 & Adl. Sessions Judge, Baramati.	24-03-2020	(1) Adhoc District Judge- 1 and Adl. Sessions Judge, Baramati. (2) Adhoc District Judge- 2 and Adl. Sessions Judge, Baramati.
(3)	Shri. S. T. Bhalerao District Judge - 2 & Adl. Sessions Judge, Baramati.	27-03-2020	(1) Adhoc District Judge- 1 and Adl. Sessions Judge, Baramati. (2) Adhoc District Judge-2 and Adl. Sessions Judge, Baramati.
(4)	Shri. R. R. Rathi District Judge-3 & Adl. Sessions Judge, Baramati.	27-03-2020	(1) District Judge- 1 and Adl. Sessions Judge, Baramati. (2) District Judge- 4 and Adl. Sessions Judge, Baramati.

Part-III**(Additional District & Sessions Court at Khed-Rajgurunagar)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
(1)	Shri. A. M. Ambalkar District Judge-2 & Addl. Sessions Judge, Khed-Rajgurunagar.	24-03-2020	All the District and Sessions Judges, at Khed-Rajgurunagar.
(2)	Shri. S. N. Patil District Judge-3 & Addl. Sessions Judge, Khed-Rajgurunagar.	27-03-2020	All the District and Sessions Judges, at Khed-Rajgurunagar.

Part-IV**(Civil Court Senior Division, Pune)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. R. H. Nathani, 20th Jt. Civil Judge, Senior Division, Pune.	24-03-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper.
2)	Shri. S. M. A. Sayyed, 15th Jt. Civil Judge, Senior Division, Pune.	27-03-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper.
3)	Shri. P. G. Deshmukh 4th Jt. C.J.S.D. Pune, deputation at Vadgaon-Mawal.	24-03-2020 & 27-03-2020	To be incharge of his own court.

Part-V**(Small Causes Court, Pune)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. N. K. Joshi, 4th Addl. Judge, Small Causes Court, Pune.	24-03-2020	(1) Smt. M. S. Bhadane, Judge, Small Causes Court, Pune.

			(2) Shri. S. N. Patil, Addl. Judge, Small Causes Court, Pune, (3) Smt. M. S. Sahastrabudhe, 2nd Addl. Judge, Small Causes Court, Pune.
2)	Smt. H. R. Jadhav, 6th Addl. Judge, Small Causes Court, Pune	24-03-2020	(1) Shri. V. V. Kulkarni, 3rd Addl. Judge, Small Causes Court, Pune, (2) Smt. S. G. Agarwal, 5th Addl. Judge, Small Causes Court, Pune, (3) Shri. A. B. Jadhav, 7th Addl. Judge, Small Causes Court, Pune,
3)	Shri. V. V. Kulkarni, 3rd Addl. Judge, Small Causes Court, Pune	27-03-2020	(1) Smt. M. S. Bhadane, Judge, Small Causes Court, Pune. (2) Shri. S. N. Patil, Addl. Judge, Small Causes Court, Pune, (3) Smt. M. S. Sahastrabudhe, 2nd Addl. Judge, Small Causes Court, Pune.
4)	Shri. A. B. Jadhav, 7th Addl. Judge, Small Causes Court, Pune.	27-03-2020	(1) Shri. N. K. Joshi, 4th Addl. Judge, Small Causes Court, Pune. (2) Smt. S. G. Agarwal, 5th Addl. Judge, Small Causes Court, Pune, (3) Smt. H. R. Jadhav, 6th Addl. Judge, Small Causes Court, Pune.

Part-VI

**(J.M.F.C. Courts at Pune (including Khadki/
Pune Cantonment, Pimpri-Chinchwad, PMC and PCMC)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. K. C. Rajput, Judicial Magistrate, First Class,	24-03-2020	All J.M.F.C. at Pune Cantonment Court.

	Cantonment Court, Pune		
2)	Shri. A. S. Deshpande, Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	27-03-2020	All J.M.F.C. at Pune Cantonment Court.
3)	Shri. S. K. Sonwane, Judicial Magistrate, First Class, Khadki Cantonment, Khadki	24-03-2020	All J.M.F.C. at Khadki Cantonment Court, Khadki.
4)	Smt. V. C. Kshirsagar, 2 nd Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	27-03-2020	All J.M.F.C. at Khadki Cantonment Court, Khadki.
5)	Shri. A. U. Supekar C.J.J.D. & J.M.F.C. Pimpri.	24-03-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
6)	Smt. N. T. Bhosale 5th C.J.J.D. & J.M.F.C. Pimpri.	27-03-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
7)	Smt. J. S. Kelkar J.M.F.C. Court No.1, Pune.	24-03-2020	(1) Shri. V. I. Shaikh J.M.F.C. Court No.5, Pune. (2) Smt. A. S. Mujumdar J.M.F.C. Court No.6, Pune. (3) Smt. S. K. Khan 12th Jt C.J.J.D.& J.M.F.C. Pune.
8)	Smt. R. K. Bafna J.M.F.C. Court No.2, Pune.	24-03-2020	(1) Shri. S. B. Ganapa J.M.F.C. Court No.7, Pune. (2) Smt. S. R. Patil J.M.F.C. Court No.8, Pune. (3) Shri. M. A. Shaikh 13th Jt.C.J.J.D. & J.M.F.C. Pune.
9)	Smt. T. M. Nirale J.M.F.C. Court No.3, Pune.	24-03-2020	(1) Smt. A. V. Mohite J.M.F.C. Court No.9, Pune. (2) Shri. S. B. Patil J.M.F.C. (A.C.) Court, Pune.

			(3) Shri. A. S. Rane 11th Jt.C.J.J.D. & J.M.F.C. Pune.
10)	Shri. P. S. Jondhale J.M.F.C. Court No.4, Pune.	24-03-2020	(1) Shri. N. K. Kharade J.M.F.C. (M.V.) Court, Pune. (2) Smt. S.S. Ramdin 14th Jt.C.J.J.D. & J.M.F.C. Pune. (3) Smt. S. V. Jadhav 15th Jt. C.J.J.D. & J.M.F.C. Pune. (4) Shri. M. S. Agrawal Addl.C.J.M. Pune.
11)	Shri. V. I. Shaikh J.M.F.C. Court No.5, Pune.	27-03-2020	(1) Smt. J. S. Kelkar J.M.F.C. Court No.1, Pune. (2) Smt. R. K. Bafna J.M.F.C. Court No.2, Pune. (3) Smt. S. K.Khan 12th Jt.C.J.J.D. & J.M.F.C. Pune.
12)	Smt. A. S. Mujumdar J.M.F.C. Court No.6, Pune.	27-03-2020	(1) Smt. T. M. Nirale J.M.F.C. Court No.3, Pune. (2) Shri. P. S. Jondhale J.M.F.C. Court No.4, Pune. (3) Shri. M. A. Shaikh 13th Jt.C.J.J.D.& J.M.F.C. Pune.
13)	Smt. S. R. Patil J.M.F.C. Court No.8, Pune.	27-03-2020	(1) Shri. S. B. Ganapa J.M.F.C. Court No.7, Pune. (2) Shri. S. B. Patil J.M.F.C. (A.C.) Court, Pune. (3) Shri. A. S. Rane 11th Jt.C.J.J.D. & J.M.F.C. Pune.
14)	Smt. A. V. Mohite J.M.F.C. Court No.9, Pune.	27-03-2020	(1) Shri. N. K. Kharade J.M.F.C. (M.V.) Court, Pune. (2) Smt. S.S. Ramdin 14th Jt.C.J.J.D. & J.M.F.C. Pune.

			(3) Smt. S. V. Jadhav 15th Jt.C.J.J.D. & J.M.F.C. Pune. (4) Shri. M. S. Agrawal Addl.C.J.M. Pune.
15)	Shri. A. B. Tahasildar C.J.J.D. & J.M.F.C. (P.M.C. Court), Pune	24-03-2020 & 27-03-2020	To be incharge of his own Court.
16)	Smt. V. R. Mane, C.J.J.D. & J.M.F.C. (P.C.M.C. Court), Akurdi, Pune	24-03-2020 & 27-03-2020	To be incharge of his own Court.
17)	Smt. A. A. Pathan 9th Jt. C.J.J.D. & J.M.F.C. (Juvenile Justice Court), Yerwada, Pune.	24-03-2020 & 27-03-2020	To be incharge of his own Court.

Part-VII

(Courts exclusively dealing with cases u/s.138 of N.I.Act)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. O. N. Mantri, 25th Jt.C.J.S.D. & Addl.C.J.M. Pune	24-03-2020	(1) Shri. N. N. Patil 9th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. V.S. Khandbahale 28th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune. (4) Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune.
2)	Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune.	27-03-2020	(1) Shri. N. N. Patil 9th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. O. S. Mantri 25th Jt. C.J.S.D. & Addl.C.J.M. Pune.

			(3) Shri. V.S. Khandbahale 28th Jt. C.J.S.D. & Addl.C.J.M. Pune. (4) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune.
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Part-VIII**(C.J.J.D. & J.M.F.C. of Taluka Courts)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Smt. S. B. Yadav, Civil Judge, J.D. and J.M.F.C., Indapur.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
2)	Shri. N. P. Deshpande, 2nd Jt. Civil Judge, J.D. & J.M.F.C., Indapur.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
3)	Shri. R.K. Gaikwad, 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Mawal.
4)	Shri. B. V. Burande, Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Mawal.
5)	Shri. N. D. Meshram Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon.	24-03-2020 & 27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
6)	Smt. H.U.U. Patil 2nd Jt. Civil Judge, J.D. and J.M.F.C., Bhor.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.
7)	Shri.S. K. Mule Civil Judge, J.D. and J.M.F.C., Bhor	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.

8)	Shri. V. N. Morey Civil Judge, J.D. and J.M.F.C., Saswad.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad.
9)	Shri. N. S. Tikhe Jt. C.J.J.D.and J.M.F.C., Saswad.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad.
10)	Shri. D. B. Patange 2nd Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
11)	Shri. P. D. Deore 3rd Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
12)	Shri. R. D. Hingaonkar 2nd Jt.C.J.J.D.&JMFC, Ghodnadi-Shirur.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
13)	Smt. S. R. Bandal C.J.J.D. & J.M.F.C. Ghodnadi-Shirur	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
14)	Shri. P. R. Wagdole 2nd Jt.C.J.J.D. & J.M.F.C. Baramati.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
15)	Shri. V. B. Kamble Jt.C.J.J.D. & J.M.F.C. Baramati.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
16)	Shri. A. M. Kulkarni C.J.J.D. & J.M.F.C. Junnar.	24-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar
17)	Shri. P. M. Kolse Jt.C.J.J.D. & J.M.F.C. Junnar.	27-03-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar.
18)	Shri. N. B. Jadhav C.J.J.D. & J.M.F.C. Daund	24-03-2020 & 27-03-2020	(1) Shri. A. A. Kalamkar 2nd Jt.C.J.J.D. & J.M.F.C. Daund. (2) Shri. G. S. Varpe J.M.F.C. Railway Court, Daund.
19)	Shri. A. T. Mangire Jt.C.J.J.D. & J.M.F.C. Daund	24-03-2020 & 27-03-2020	Smt. A.A.Lagare 3rd Jt. C.J.J.D. & J.M.F.C. Daund.

The staff members attached to the above mentioned Judicial Officers including administrative staff required for institution and other allied work shall attend the office. As far as possible, minimum staff be utilized.

In order to avoid crowding of Courts, all the Courts may give the next dates on which the matters listed on a particular date would be again listed and such date would be normally beyond four weeks. It is advisable that all the Courts in Pune District to affix the Memorandum/Board of 24th March, 2020 and 27th March, 2020, with next dates in the matters, on conspicuous place outside their respective Courts on 23rd March, 2020 and 26th March, 2020, respectively.

All the Judicial Officers shall ensure that fresh filing will be accepted on all working days and accordingly all arrangements should be made.

Apart from the Judicial Officers and staff members assigned for dealing with the above mentioned work, all other Judicial Officers and the staff will not be required to attend the Court on 24th March, 2020 and 27th March, 2020. However, they are required to be at Headquarter and make themselves available, if required.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.

Dated: 21st March, 2020.

Sd/-xxx

(Neeraj P. Dhote)

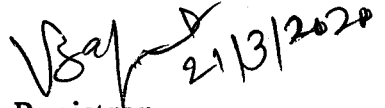
Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to all the Judicial Officers in
Pune Judicial District, for information and necessary action.

No. B-16(ii)/1961/2020,
District & Sessions Court,
Pune.
Date: 21-03-2020.

By Order,


21/3/2020

Registrar,

District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune,
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations
in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.